PAPERS LAID ON THE TABLE

श्रीमित सूषमा स्वराज (मध्म प्रदेश): सभापति जी, प्रश्नकाल के दौरान ...(व्यवधान)...

Text of the document entitled 'Implementation of the India-US Joint Statement of July 18, 2005: India's Separation Plan'

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): Sir I lay on the Table a copy (in English and Hindi) of the full and complete text of the document entitled Implementation of the India-US Joint Statement of July 18, 2005: India Separation Plan. [Placed in Library. See No.L.T.4137/06]

Memorandum of Understanding (2006-07) between the Government of India and the National Buildings Construction Corporation Limited

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): Sir I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Urban Development) and the National Buildings Construction Corporation Limited for the year 2006-2007. [Placed in Library. See No.LT.4168/06]

Notifications of the Ministry of Shipping, Road Transport and Highways

Report and Accounts (2004-05) of the National Ship Design and Research Centre, Visakhapatnam and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIAPPA) : Sir I lay on the Table

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, Road Transport and Highways (Department of Shipping) under sub-section (4) of section 124 of the Major Port Trusts, Act,1963:
 - (1) G.S.R. 47 (E), dated the 3rd February, 2006, publishing the Madras Port Trust (General Provident Fund) (Amendment) Regulations, 2006.